

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the **22<sup>nd</sup>** Day of October, 2019)

**Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**

**Original Application No.330/905/2017**

Chandra Shekhar Rajpur

..... **Applicant**

**By Advocate:** **None**

Versus

Union of India & Ors.

..... **Respondents**

**By Advocate:** **Shri Ram Kumar Verma**

**O R D E R**

List revised. None present for applicant. Shri Ram Kumar Verma, Advocate is present for respondents.

2. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

**(Justice Bharat Bhushan)**

Member (J)

Sushil